

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN.NO. CCP 440/92 in
OA-2367/91

DATE OF DECISION: 17.2.1993

Ajay Parveen.

... Petitioner.

Versus

Shri Raj Kumar,
General Manager,
Northern Railway,
Bareda House,
New Delhi. & Anr.

... Respondents.

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

For the Petitioner.

... Shri S.K. Sawhney,
Counsel.

For the Respondents.

... Shri R.L. Dhawan,
Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

Both the counsel submitted that the judgement has
since been complied with. Hence, the proceedings are
dropped.

SDG

Subrata
(I.K. RASGOTRA)
MEMBER(A)

Malimath
(V.S. MALIMATH)
CHAIRMAN